

बाहरी और निकट सिगनलों के बीच स्टेशन से लगभग ६३४ गज की दूरी पर गाड़ी १० मिनट के लिये रोकी गयी थी ।

Cholera in Bihar

*274. { Shri Ramesh Prasad Singh:
Shrimati Maimoona Sultan:

Will the Minister of Health be pleased to state:

(a) whether the Government of India are aware of the fact that Cholera and other epidemic diseases have broken out in the flood-ravaged areas of Bihar State and the health of the people of the flood-affected areas is in great jeopardy;

(b) whether the Government of India are considering it desirable to rush medicines and medical supplies to the affected areas and also give other assistance to the State Government in solution of the difficult problems; and

(c) if so, the details thereof?

The Minister of Health (Shri Kar-markar): (a) Stray cases of diarrhoea and vomiting were reported from the flood-affected areas of the State. No disease in an epidemic form is reported to have broken out in those areas.

(b) and (c). No request has been received by the Central Government from the Government of Bihar for supply of medicines. One hundred short tons of skimmed milk powder received by the Government of India from the T.C.M. authorities have, however, been allocated to the Government of Bihar for supply to the vulnerable section among flood sufferers through Government agencies.

Export of Sugar to U.S.A.

*275. { Pandit D. N. Tiwari:
Shri Ram Krishan Gupta:
Shri Pahadia:
Shri P. C. Borooah:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:
Shri P. G. Deb:
Shri N. R. Muniswamy:
Shri Ramesh Prasad Singh:
Shrimati Mafida Ahmed:
Shri Indrajit Gupta:
Shri N. M. Deb:
Shri Warrior:

Will the Minister of Food and Agriculture be pleased to state.

(a) whether any fresh negotiations between U.S. Government authorities and the Government have been made for allotment of further quota of sugar to be exported to America;

(b) whether allotment of permanent quota is under consideration; and

(c) whether any deviation is suggested from the terms and conditions of previous agreements?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) and (b). Yes, the matter is under discussion with the U.S. Government.

(c) Quotas are allocated under the U.S. Sugar Act while sale transactions are canalised through normal trade channels. The question of a formal agreement with the U.S. Government does not arise.

Scheduled Castes/Tribes in Posts and Telegraphs Department

*276. **Shri Manay:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the quota reserved for Scheduled Castes/Tribes is not completed in the cadres of Inspectors of post offices, Inspectors of R.M.S. and Telegraph Masters in the P & T Department; and

(b) if so, whether Government propose to hold special examinations to complete the reserved quota in these cadres as was done by the Ministry of Home Affairs in the case of Assistants and Stenographers of the Central Secretariat?